NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P (IB).No. 320/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M

Name of the Company Under Section			Arun Kumar Jain -Vs-	
		Upadan Commodities Pvt Ltd.		
		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of Arun Kumar Tain	date
	Vikash S	ingh, Advocate		13/07/2017
C	lo R. Sinyh a	nd Associates		Vikat Sig A

ORDER

Ld. Counsels for the petitioner are present. No one from the respondent's side.

Ld. Counsel for the petitioner made a request that the case may be adjourned. Prayer is allowed.

List the matter on 21/07/2017.

(Vijai Pratap Singh Member (J)